

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/670/(IB)/2017
NAME OF THE PETITIONER(S) : STANBIC BANK GHANA LTD
NAME OF THE RESPONDENT(S) : RAJKUMAR IMPEX PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	Anirudh Krishnan P. R. Vandana Sneha Pradeep	Counsel for Petitioner	Anandaram
2.	S. R. Rajagopal Preethi S. Arasu	Counsel for Respondent	Preethi S. Arasu

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they have filed counter. They are directed to provide copy of the counter to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is extended at request with a direction to file rejoinder and provide a copy of the same to the other side before 21.12.2017. The matter is adjourned for making submissions by both the counsels. Put up on 05.01.2018.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)